

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 05.03.2020

Misc. Application No. 609 of 2019
And
Appeal No. 90 of 2019

Rameshwar Shaw
No. 4, Adi Banstalla Lane,
6th Floor, Nr. Visudhanand Hospital,
Kolkata- 700 007 ...Appellant

Versus

1. Securities and Exchange Board of India,
2. Adjudicating Officer, SEBI
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai - 400 051 ...Respondents

Mr. Vivek Shah, Advocate i/b ELP for the Respondents.

WITH
Misc. Application No. 149 of 2019
And
Appeal No. 91 of 2019

J K Prasad HUF
No. 3, 404 Cuning Hem
Crescent Road Prestige Exotica
Bengaluru,
Karnataka- 560 001 ...Appellant

Versus

1. Securities and Exchange Board of India,
2. Adjudicating Officer, SEBI
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai - 400 051 ...Respondents

Mr. Vivek Shah, Advocate i/b ELP for the Respondents.

CORAM: Justice Tarun Agarwala, Presiding Officer
Dr. C.K.G. Nair, Member
Justice M. T. Joshi, Judicial Member

Per: Justice Tarun Agarwala (Oral)

1. Appeals called out. The learned counsel for the appellants is not present to press these Appeals as well as the Misc. Applications.

2. Dismissed for want of prosecution.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

Sd/-
Justice M. T. Joshi
Judicial Member